



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

VACATION COURT CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,11th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 7

**[RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS
WILL SIT AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3494/2024 B/O	M/S BHAGYASHREE GROUP AND ANR Versus ASSAM GRAMIN VIKASH BANK AND 3 ORS	MR. K N CHOUDHURY MS G DEKA MS. K KALITA	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 11/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR S SARMA	17-06-2024	To	15-07-2024
4)	MR D TALUKDAR	27-06-2024	To	03-08-2024
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8)	MR. R L YADAV	15-07-2024	To	26-07-2024
9)	MS. K YADAV	15-07-2024	To	26-07-2024
10)	MR B CHANDA	15-07-2024	To	17-07-2024
11)	MR H Dey	17-07-2024	To	29-07-2024
12)	MR. R SARMAH	15-07-2024	To	25-07-2024



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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Bail Appln./1855/2024 B/O	DIGANTA MUDOI Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
MOTION (BA)				
2	Bail Appln./1951/2024 WITH OFFICE NOTE, FIXED	NOOR HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. N K MURRY MS P TOKBIPI S DEB MS S.DAS P HAJONG	PP, ASSAM
3	Bail Appln./1971/2024 B/O	MEHEBUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
4	Bail Appln./1988/2024 B/O	MUJAHIDUR RAHMAN MONDAL @ MUZAHIDUR RAHMAN MONDAL Versus THE STATE OF ASSAM	MR. A F N U MOLLAH K ZAMAN	PP, ASSAM
5	Bail Appln./1992/2024 B/O	DINDAYAL CHAUBEY Versus THE STATE OF ASSAM	MR H GUPTA MR. FIRUZ KHAN MR. ABHIJIT MENA DR AZIZ KHAN	PP, ASSAM
6	Bail Appln./1996/2024 B/O	NIZAM AHMED Versus THE STATE OF ASSAM	MR M H AHMED I AMIN MR. O ULLAH	PP, ASSAM
7	Bail Appln./1998/2024 B/O	MASTAK UDDIN AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
MOTION				
8	Crl.Rev.P./261/2024 B/O	DR. BISWAJIT SURAJ MALAKAR Versus SMT. SMRITILEKHA KAKOTY	MR P KATAKI MR S P DAS MS C BORA MS. S BAISHYA	
9	Crl.Pet./636/2024 B/O	SAMSUL HOQUE AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
10	Crl.Pet./801/2024 FIXED	PRAVIR KUMAR ROY Versus ALKA SINGH	MRS. A GAYAN MS P RABHA MS M BARMAN	

11	Crl.Pet./805/2024 WITH OFFICE NOTE, B/O	PILL TAKUR Versus THE STATE OF ARUNACHAL PRADESH AND ANR	MR. A K PURKAYASTHA MR. S SHARMA	PP, A P
12	Crl.Pet./806/2024 WITH OFFICE NOTE, B/O	PILL TAKUR Versus THE STATE OF ARUNACHAL PRADESH AND ANR	MR. A K PURKAYASTHA MR. S SHARMA	PP, A P
13	Crl.Pet./807/2024 B/O	SURESH KUMAR KASHLIWAL Versus THE STATE OF ASSAM AND ANR	MR A TEWARI MS. C DUTTA MS. K HAZARIKA MS. D SHARMA	PP, ASSAM
14	AB/1702/2024 B/O	RAJIB KALITA AND 2 ORS. Versus THE STATE OF ASSAM	MR D C K HAZARIKA MS J KALITA MS R SAHIN J BEZBARUAH N C K HAZARIKA	PP, ASSAM
15	AB/1707/2024 FIXED	DIPAK MIZAR @ DEEPAK MIJAR Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH	PP, ASSAM
	WITH I.A.(Crl.)/617/2024 in AB/1707/2024	DIPAK MIZAR @ DEEPAK MIJAR Versus THE STATE OF ASSAM	MR. S C BISWAS MRS. A BORAH	PP, ASSAM
16	AB/1722/2024 B/O	MOMOR ALI SK @ MOMOR ALI Versus STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
17	AB/1724/2024 B/O	NURJUL ALI Versus THE STATE OF ASSAM	K U AHMED MS P SARMA	PP, ASSAM
18	AB/1728/2024 B/O	JURAN ALI AND ANR Versus THE STATE OF ASSAM	MR. A SARMA MR J P CHAUHAN	PP, ASSAM
19	WP(C)/3505/2024 B/O	DR. AMATYA BHARADWAJ Versus THE STATE OF ASSAM AND 2 ORS	MR SISHIR DUTTA MR D J MEDHI	SC, HIGHER EDU SC, APSC
20	WP(C)/3506/2024 B/O	DR. HEMANTA KUMAR BARUAH AND 5 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR K K MAHANTA (Sr. Advocate) MR H RAHMAN MR S HOQUE	SC, HIGHER EDU
21	WP(C)/3507/2024 B/O	KRISHNA DAS Versus UNION OF INDIA AND 5 ORS	MR. M J BARUAH MR. JITU SAIKIA	DY.S.G.I.
22	WP(C)/3508/2024 B/O	TALEBAR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. R ALI MD S HUSSAIN MR M Z SHAH	GA, ASSAM
23	WP(C)/3509/2024 B/O	SMT. DEFOLA NAIDING Versus NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 2 ORS	MR B D DAS MR. D THAOSEN	SC, NCHAC
24	WP(C)/3510/2024 B/O	ZIAUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	SC, P AND R.D.
25	WP(C)/3511/2024 B/O	M/S SIMPLEX INFRASTRUCTURES LTD Versus NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD AND 5 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MR H K SARMA MS K SARMA	SC, NHIDC

BAIL HEARING (BA)

26	Bail Appln./1188/2024 FIXED	BABUL DOLEY AND ANR. Versus THE STATE OF ASSAM	MR. B K GOGOI C. DEKA	PP, ASSAM
27	Bail Appln./1763/2024 FIXED	AMIT BHOWMIK Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	MRS N GOSWAMI(INFORMANT) MR. S KASHYAP(INFORMANT) PP, ASSAM
28	Bail Appln./1767/2024 FIXED	DIPU DAS Versus THE STATE OF ASSAM	MR. SAIENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	PP, ASSAM
29	Bail Appln./1769/2024 FIXED	AYJUL HOQUE MONDAL AND 2 ORS. Versus THE STATE OF ASSAM	MR M Z SHAH MD P RAHMAN	PP, ASSAM
	WITH			
30	Bail Appln./1648/2024	SOYNAL HOQUE Versus THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN U U KHAN MR. S. ALOM	PP, ASSAM
31	Bail Appln./1803/2024 FIXED	EUSUF ALI Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
32	Bail Appln./1820/2024 B/O	RAMEZ ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
33	Bail Appln./1821/2024 B/O	LUTFUR RAHMAN @ ROCKY ISLAM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 11/07/2024

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BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1999/2024 B/O	BABUL DOLEY Versus THE STATE OF ASSAM AND ANR	MR G CHAMUAH	PP, ASSAM
2	Bail Appln./2000/2024 B/O	KAMAL BARMAN Versus THE STATE OF ASSAM AND ANR.	MR. M BISWAS J SINGPHO A GHOSAL	PP, ASSAM
3	Bail Appln./2003/2024 B/O	ABDUL FAHAD Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
4	Bail Appln./2004/2024 B/O	MUKESH KUMAR SAHU Versus THE STATE OF ASSAM	MR. N HOQUE MR. KHAIRUL ISLAM	PP, ASSAM
5	Bail Appln./2006/2024 B/O	RAKIBUL ISLAM SK @ RUKUN UDDIN Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
6	Bail Appln./2008/2024 B/O	HARINDAR PRASAD Versus THE STATE OF ASSAM	MR D MEDHI MR P SONOWAL	PP, ASSAM
7	Bail Appln./2009/2024 B/O	JULHAS ALI Versus THE STATE OF ASSAM	MR S AHMED B ALI SK	PP, ASSAM
MOTION				
8	AB/1731/2024 B/O	IMDADUL HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM	MS. S B CHOUDHURY MR. S K DAS	PP, ASSAM
9	AB/1756/2024 B/O	NITYA DAS Versus THE STATE OF ASSAM	MR S HOQUE MR S H SIKDAR	PP, ASSAM
10	AB/1757/2024 B/O	BANESWAR DAS Versus THE STATE OF ASSAM	MR S HOQUE MR S H SIKDAR	PP, ASSAM
11	AB/1758/2024 B/O	PHIRUJ TAID Versus THE STATE OF ASSAM	R DAS MR. M R SODIAL MS. M BEGUM	PP, ASSAM
12	AB/1759/2024 B/O	PASHAN ALI (MINOR) Versus THE STATE OF ASSAM	MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
13	AB/1762/2024 B/O	MD. JAVED AKHTAR @ AHMED Versus THE STATE OF ASSAM	MR. A K SHARMA MR. A AHAD	PP, ASSAM

14	AB/1763/2024 B/O	MUKUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR M A ISLAM MR J I MONDAL	PP, ASSAM
15	AB/1765/2024 B/O	KABIR AHMED Versus THE STATE OF ASSAM	MR Z KAMAR MR. A B T HAQUE	PP, ASSAM
16	AB/1768/2024 B/O	DIGANTA BAISHYA Versus THE STATE OF ASSAM	MR. R GOSWAMI MS N DEVI MS S DAS MS. U BHATTACHARYYA	PP, ASSAM
17	AB/1770/2024 B/O	GAYATRI SONOWAL Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. N SARKAR MR P K BASU MR A BANERJEE	PP, ASSAM
18	AB/1772/2024 B/O	PABAN ALI AND ANR. Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
19	AB/1774/2024 B/O	KAMAL UDDIN AND 4 ORS. Versus THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS A DAS MS A BORAH	PP, ASSAM
20	AB/1775/2024 B/O	ABDUL JALIL Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
BAIL HEARING (BA)				
21	Bail Appln./1839/2024 FIXED	MAINUL HAQUE Versus THE STATE OF ASSAM	F K R AHMED MRS. H THAKURIA	PP, ASSAM
22	Bail Appln./1864/2024 FIXED	BIPLAB KARMAKAR Versus THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
23	Bail Appln./1871/2024 FIXED	RAJ RAYA MIJAR @ RAJ SUNAR Versus THE STATE OF ASSAM AND ANR.	MR KUTUB ALI MD S ALI MR M RAHMAN	PP, ASSAM
24	Bail Appln./1904/2024 FIXED	NIRANJAN KALITA Versus THE STATE OF ASSAM		PP, ASSAM
25	Bail Appln./1963/2024 FIXED	MD SIRAJUL MIA Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM	PP, ASSAM
26	Bail Appln./1968/2024 FIXED	BHARAT DAS AND 5 ORS. Versus THE STATE OF ASSAM	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
BAIL HEARING				
27	AB/3742/2023 FIXED	REJAUL HOQUE @ REJAUL HAQUE AND 3 ORS. Versus THE STATE OF ASSAM	MR. J A AHMED	PP, ASSAM
28	AB/1234/2024 FIXED	UTTAM DAS AND ANR Versus THE STATE OF ASSAM	MR. M J BARUAH MR. A. ALI	PP, ASSAM
29	AB/1398/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SAHAJAHAN MAZUMDER Versus THE STATE OF ASSAM	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
30	AB/1477/2024 FIXED	NUR MAHAMMAD @ NUR MAHAMMAD ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR S ISLAM MR. J SAIKIA MR D DEKA MR. R KAMAN	PP, ASSAM
31	AB/1498/2024 FIXED	RAFIQUL ISLAM Versus THE STATE OF ASSAM	MR A NATH MS. G BORAH	PP, ASSAM
32	AB/1533/2024 FIXED	ABDUS SAMAD @ SAMAD ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM

33	AB/1576/2024 B/O	ABDUL RAHIM @ BHAKTO Versus THE STATE OF ASSAM AND ANR	MR A K AZAD MR N JAMAL MR. I HUSSAIN	PP, ASSAM
34	AB/1634/2024 FIXED	ZIABUR RAHMAN Versus THE STATE OF ASSAM	F K R AHMED MRS. H THAKURIA	PP, ASSAM
35	AB/1651/2024 FIXED	SONUDDIN SK Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM

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